

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 88 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: Mr. Nand Kishore Singhla & Ors. Vs. M/s Sud
and Waren Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Sarthak Guru, Advocate		
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	For the Respondent (s) :	Mr. Rakesh Kumar, Advocate Mr. P.K. Sachdeva, Advocate		
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ORDER

Ld. Counsel for the parties submit that the talks of compromise are going on. In view of the same, one more opportunity is given.

Be listed for final arguments on 1st November, 2017, in the event the compromise is not effected.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**